

15. Aizwal
16. Kohima
17. Port Blair
18. Silvasa
19. Panjim
20. Kavarathi
21. Bhopal

#### **Karnal Refinery**

8358. SHRI PRATAPRAO B. BHO-SALE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have selected a private sector undertaking for setting up of refinery at Karnal:

(b) if so, the details thereof; and

(c) the details about financing of the project?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) and (b). M/s Tata Chemicals Ltd. have been selected as the private sector co-promoter for setting up the Karnal Refinery.

(c) M/s Indian Oil Corporation and M/s Tata Chemicals Ltd. will each hold 26% of the equity. The balance of the requirements will be raised from the public.

#### **Power Supply to Government Undertakings from Super Power Stations**

8359. SHRI KAMAL CHAUDHRY: Will the Minister of ENERGY be pleased to state:

(a) whether the States were getting power from Super power stations set up by the National Thermal Power Corporation;

(b) whether power to Central Government Undertakings is supplied as per their requirements;

(c) if not, which of the Central

Government Undertakings reported short supply to the Union Government during the last three years ending December, 1986 and action taken in such cases; and

(d) whether Government propose to increase the share of public undertakings in the power supply to avoid loss of production and if not, the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) Yes, Sir.

(b) The primary responsibility of meeting the power requirements of the Central Government Undertakings is that of the concerned State Electricity Boards/Organisations. The power supply to various consumers including Central Government Undertakings is regulated by the State Electricity Boards/Organisations depending on the overall availability of power from time to time.

(c) The information is being collected and will be laid on the Table of the House

(d) No fixed share has yet been determined for supply of power to Central Govt. Undertakings from Central power stations. However, requests have been received from various public undertakings for allocating power from Central Stations. The matter is receiving attention.

#### **Manufacture of two wheelers**

8360. SHRI KAMAL CHAUDHRY: Will the Minister of INDUSTRY be pleased to state:

(a) the names of the foreign concerns which are connected in the field of manufacture of two wheelers in the country and since when;

(b) whether fresh licences for manufacture of two wheelers were issued in 1980;

(c) if so, the reasons therefor; and

(d) whether any evaluation has been made of the performance of the new units?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):  
(a) and (b). A statement is given below:

(c) Foreign collaborations have been permitted with a view to upgrading the

technology in the manufacture of two wheelers and for the production of fuel efficient vehicles.

(d) Specific Phased Manufacturing Programme (PMP) has been approved for most of the manufacturers and the fulfilment of the PMP is being regularly monitored. The fuel efficiency of the vehicles is also evaluated in order to provide them with fiscal concessions.

### STATEMENT

*The two-wheeler companies which came into commercial production with foreign collaboration after 1980 as under:-*

S No.	Name of Indian Company	Name of foreign collaborator	Date of foreign collaboration approval
1	M/s. Enfield India Ltd	M/s Zundap West Germany	28.7.1982
2	M/s Lohia Machines Ltd	M/s. Piaggio, Italy	2.6.1982
3	M/s. Andhra Pradesh Scooters Ltd.	M/s. Piaggio, Italy	16.10.1982
4	M/s. Vespa Car Co. Ltd.	M/s. Piaggio, Italy	6.7.1984
5	M/s. Chamundi Mopeds Ltd.	M/s. Peugeot, France	11.1.1982
6	M/s. Hero Honda Motor Ltd.	M/s Honda Motors, Japan	4.4.1983
7	M/s. Kinetic Honda Ltd.	M/s. Honda Motors, Japan	4.5.1983
8	M/s. Escorts Ltd.	M/s, Yamaha Motors, Japan	6.4.1982
9	M/s. Ideal Jawa Ltd.	M/s. Polytechna Praha, Czechoslovakia	3.12.1983
10	M/s. Bajaj Auto Ltd.	M/s. Kawasaki Heavy Industries Ltd., Japan	29.6.1984
11	M/s. Kelvinator of India Ltd.	M/s. Agrati Garelli, Italy	13.7.1982
12	M/s. Majestic Auto Ltd.	M/s. PUCK, Austria	21.3.1986
13	M/s. TVS Suzuki Ltd.	M/s. Suzuki Motors, Japan	3.2.1983
14	M/s. Brooke Bond India Ltd.	M/s. BSA Ltd, UK.	28.1.1981